GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION **RAJYA SABHA UNSTARRED QUESTION NO-1207** ANSWERED ON- 31/07/2023

CORRUPTION IN JAL JEEVAN MISSION (JJM) IN RAJASTHAN

1207 # DR. KIRODI LAL MEENA: Will the Minister of JAL SHAKTI be pleased to state:-

(a) the State-wise details of the status of implementation of Jal Jeevan Mission (JJM), the aspirational scheme of Union Government, including in Rajasthan;

(b) whether Government is aware of scams worth lakhs of crores of rupees in various States under the JJM scheme, if so, the details thereof, State-wise including Rajasthan; and

(c) whether the guidelines of the Ministry of Jal Shakti are not being followed in the States under the JJM scheme and bills for dry borewells and pipelines are being raised continuously, in which corruption to the tune of lakhs of crores of rupees has occurred, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) to (c) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal to enable every rural household in the country, including those in Rajasthan, to have assured potable water through tap connection.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 26.07.2023, around 9.42 Crore additional rural households have been provided with tap water connections. Thus, as on 26.07.2023, out of 19.47 Crore rural households in the country, around 12.65 Crore (65%) households are reported to have tap water supply in their homes. State/ UT-wise details of tap connections are **annexed**.

"Water" being a State subject, it is the States who plan, design, implement and approve the water supply projects. Government of India supplements the efforts of State Government by providing financial and technical assistance. However, with the consultation of all stakeholders including States, an operational guidelines for implementation of the mission has been finalized and shared with States for strict compliance.

Further, complaints on irregularities/ corruption/ grievances, etc. related to implementation of JJM received so far have been forwarded to the respective State Governments for taking necessary corrective action.

Annex

Annex referred to in Rajya Sabha Unstarred Question No. 1207 answered on 31.07.2023 State/ UT-wise status of tap water connections in rural households

(as on	26.07.2023)
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S. No.	State/ UT	Total rural HHs	Rural HHs with tap water supply	
			No.	In%
1.	A & N Islands	0.62	0.62	100.00
2.	Andhra Pr.	95.55	66.96	70.08
3.	Arunachal Pr.	2.30	1.97	85.64
4.	Assam	68.26	35.95	52.67
5.	Bihar	166.30	160.29	96.38
6.	Chhattisgarh	50.09	27.11	54.13
7.	DNH and DD	0.85	0.85	100.00
8.	Goa	2.63	2.63	100.00
9.	Gujarat	91.18	91.18	100.00
10.	Haryana	30.41	30.41	100.00
11.	Himachal Pr.	17.09	17.09	100.00
12.	J&K	18.66	12.45	66.71
13.	Jharkhand	61.28	23.95	39.08
14.	Karnataka	101.17	69.63	68.83
15.	Kerala	70.82	35.33	49.89
16.	Ladakh	0.42	0.33	78.05
17.	Lakshadweep	0.13	0.00	0.42
18.	Madhya Pr.	119.63	61.26	51.2
19.	Maharashtra	146.73	114.01	77.70
20.	Manipur	4.52	3.46	76.72
21.	Meghalaya	6.52	3.51	53.89
22.	Mizoram	1.33	1.21	90.69
23.	Nagaland	3.69	2.74	74.17
24.	Odisha	88.64	55.36	62.45
25.	Puducherry	1.15	1.15	100.00
26.	Punjab	34.26	34.26	100.00
27.	Rajasthan	108.01	44.61	41.30
28.	Sikkim	1.32	1.14	86.40
29.	Tamil Nadu	125.53	88.68	70.65
30.	Telangana	53.98	53.98	100.00
31.	Tripura	7.44	4.93	66.27
32.	Uttar Pr.	266.56	142.95	53.63
33.	Uttarakhand	14.94	11.77	78.7
34.	West Bengal	184.57	63.53	34.42
	Total	19,46.59	12,65.31	65.00

Delhi & Chandigarh have no rural population. HH: Household Source: JJM – IMIS